

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 16-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/896(CHE)/2022

PETITION NUMBER : CP(IB)/84/CHE/2021

**NAME OF THE APPLICANT : Santhanam Rajashree (RP) of
M/s J R Foods Ltd**

NAME OF THE RESPONDENT(S) : Dinesh Kothari & Another

UNDER SECTION : Sec 66 of IBC, 2016

ORDER

Ld. Counsel Mr. Ramasubramaniam Raja for the Applicant. Ld. Counsel Mr. Pawan Jhabakh for the Respondents.

The Counsel for the Respondent stated he would be filing an undertaking affidavit stating that he will be complying with the order of this tribunal within 3 days and also the terms of the payment.

The Counsel for the Respondent assured this Tribunal that the Respondent will be making the payment within 4 weeks.

The Respondent is directed to comply and file a compliance memo.

List the Application for hearing on **12.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk